

24.5.2001

OA No.913/00 with
OA No.1309/00

Hon'ble Mr. S. Dayal, AM
Hon'ble Mr. S.K.I. Naqvi, JM

(2)

Chaudhary N.A. Khan for the
applicant. Sri A.K.Gaur for the respondents.

The learned counsel for the
applicants has filed Misc. Application
No.4290/2000 in this OA for permission
to file application jointly. Since the
issue of facts and law are similar in
the cases of the applicants, permission
is granted.

Heard learned counsels .

Order dictated separately.

J.M.

A.M.

Nath/2cs.

Order passed
in OA 913/2000